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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/9 & 10 /CAA/2018
NAME OF THE TRANSFEROR : PRIME PROPERTY HOLDINGS LTD
NAME OF THE TRANSFERRE : TVS ELECTRONICS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1)	TK Bhaskar Vikram Jain Shrutha Vasudevan	Counsel for Petitioner	Vikram
2)	K. MANIVANNAN, JHT	AR for DL	

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and prayed for time to file report. Report of RD is awaited. Meanwhile, the petitioner is directed to make paper publication in the same newspaper as was done previously. Time is enlarged at request. Put up on 16.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc